

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 05th July, 2025

No. 2035 A : On being relieved of his present assignment, the services of Sri Amitava Choudhary , Principal District & Sessions Judge, Nalanda at Biharsharif is placed at the disposal of the State Government in the General Administration Department, Patna for his appointment to the post of Registrar, State Consumer Disputes Redressal Commission, Bihar, Patna on deputation basis for a maximum period of three years.

By order of the High Court,
Sd/- P.K.Malik
Registrar General

Memo No..... / Dated, Patna theJuly, 2025
P.F.-XIX-100-2006

Copy forwarded to Principal District & Sessions Judge, Nalanda at Biharsharif, with a direction to make over charge of his present office at Biharsharif in consultation with incumbent Registrar (Sri Digvijay Kumar), State Consumer Disputes Redressal Commission, Bihar, Patna, on receipt of the notification of the State Government in the Department of General Administration, Patna, placing his services at the disposal of the Food and Consumer Protection Department, Government of Bihar, Patna as also the notification of the Food and Consumer Protection Department, Government of Bihar, Patna appointing him as Registrar, State Consumer Disputes Redressal Commission, Bihar, Patna, and to join his new assignment soon thereafter.

By order of the High Court,
Sd/- P.K.Malik
Registrar General

Memo No. 54521 - 54537 / Dated, Patna the 05th July, 2025

Copy forwarded to the Hon'ble Chairman, State Consumer Disputes Redressal Commission, Bihar, Patna / The Principal Secretary, General Administration Department, Government of Bihar, Patna with reference to his Department's Notification No. 12251 dated 04.07.2025 / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Principal Secretary, Food and Consumer Protection Department, Government of Bihar, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,


Registrar General